- (a) changes in the present system of ianumerable checks by Delhi Traffic Police causing, avoidable joss of time and bar;:ssment to the Operators;
 - (b) change in the system of (he powers exercised by Delhi Police under Section 127-B of the Motor Vehicles Act, 1939, to contpound offences and reduction of exhorbitant rates:
- (c) permitting of medium Motor Vebiclei on busy roads:
- (d) fixing of capacity of the vehicle according to pDv load;
- fe) fixation of yard sticks for *detbt*-minin.T the validity period for fitness of Vehicles:
- (f) reconsideration of prohibiting i|he pressure horns:
- (g) strict action against user* of multiple bead-lights;
- (h) quick development of land ia Trpnsport Nagars:
- (i) priority for developing other 'Complexes of Transport Nagars;
- (j) immediate abolition of Terminal Tax.

Cadre review for pcra-msdScar staff

- 1256. SHRI SATYA PAL MALIK.: .Wil the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether any cadre review committee for para-medical personnel exbts ia h«r Ministry;
- (b") whether this committee .has made any recommendations in the matter to the Forth Central Pay Commission; and
 - (c) if so, what are the detaili^ thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR);

(a> No. (b) aJ'S (c) Do not arise.

Connectiug of Kajipur-DeUii direct flight with Kanpur Calcutta flight

- 1257. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANSPORT be pleased to state:
- (a) what efforts have been made to connect the existing flight from Kanpur to Delhi and Vice-versa to and from Calcutta to establish the erstwhile link of IC4U and 412;
- (b) whether it is a fact that various organisations of trade and commerce in Kanpur have been demanding the establishment of a Kanpur-Calcufta flight with Boeing service with immediate effect; and
- (c) if so, the action being contemplated *to* be taken in this regard?

THE MINISTER OF STATF IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Due to inadequate passenger demand on Kanptn-Calcutta and Kanpur-Gorakhpur sectors, 'extension of Delhi-Kanpur-Patna Boeing; service upto Calcutta, is not contemplated,

- (b) No. Sir.
- (c) Does not arise.

बाल्नीकि आश्रम तथा प्रतिभा होतु रोलवे भूमि का आवंदन

1258 श्री बच्छे सात बाल्मीक : क्या परिरहत मंत्री यह दताने की क्या करोंगे कि:

- (क) क्या यह सब है कि उत्हर प्रदेश रुपाएं मजदूर संघ, लक्ष्मका ने महर्षि बालगीकि की प्रतिमा की स्थापना करने और उर्जक गाम संएक आध्रम खांदने के लिए रौदास मन्दिर, लखनका की सामने साली एड़ी रौसवें को गाम के आवंदन होतु 4 अगस्त, 1980 को अभ्याददन दिया था; और
- (ह) उक्त भूमि कई संघ को जब तक अवंदित न किये दाने के क्या करण है ?

रोत विभाग में राज्य मंत्री (श्री बाधवराव तिनिधवा) (क) जी हां ।

(ल) इस भूमि की रासवे को अपने ही भावी निर्माण-कार्यों के लिए अरूरत है, इसलिए यह पक्के निर्माण के लिए उत्तर प्रदंश सभाइं मजदूर संघ को आवंटित नहीं की जा सकती है।